

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

IA/265(AHM)2021 in C.P. (I.B) No. 503/9/NCLT/AHM/2019 With
IA/196(AHM)2021
IA/254(AHM)2021
IA/255(AHM)2021

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.04.2021**

Name of the Company:

Huhtamaki PPL Ltd
V/s
Manpasand Beverages Ltd

Section:

12A/14,17,60(5) IBC,2016/19/9 of the Insolvency & Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Salil Thakore appeared for the Applicant in IA No. 254 of 2021 & IA 255 of 2021. Learned Counsel Mr. Abhimanyu Bhandari appeared. Learned Counsel Ms. Rhea S mentioned on behalf of the Learned Counsel Mr. Arjun Sheth. Learned Counsel Mr. Swaroop George appeared. Learned Counsel Mr. M.K. Shah appeared for the applicant in IA 265 of 2021. Learned Senior Counsel Mr. Rashesh Sanjanwala appeared. Learned Counsel Dr. Kamlesh Vaidankar appeared.

IA No. 265 of 2021 is filed u/s 60(5) of the Insolvency & Bankruptcy Code, 2016.

Heard Learned Counsels.

The order is reserved.

IA No. 196 of 2021 is filed under Section 12 A of the Insolvency & Bankruptcy Code, 2016.

Heard Learned Counsels.

The order is reserved.

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IA No. 254 of 2021 is filed under section 19 of the Insolvency & Bankruptcy Code, 2016.

The matter stands adjourned to 28.04.2021

IA No. 255 of 2021 is filed under Section 14,17, 60(5) of the Insolvency & Bankruptcy Code, 2016.

The matter stands adjourned to 28.04.2021



(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)



(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 6th day of April, 2021.